

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:5137
ANSWERED ON:05.09.2011
ACCIDENTS IN POWER PLANTS
Singh Shri Uma Shanaker

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government is aware of the accident that took place in the 1200 mega watt thermal plant set up in Madhya Pradesh under BALCO;
- (b) if so, the details thereof;
- (c) the figures in regard to the labourers working under the SAPCO and the DGC Company related to the plant, who lost their lives;
- (d) the details of compensation provided to the family members/ dependents of the deceased so far;
- (e) the State/districts to which these deceased labourers belonged alongwith their number; and
- (f) the time by which jobs/compensation will be provided to their family members/dependents?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT(SHRI MALLIKARJUN KHARGE)

(a) to (c): As per the details received from the Inspectorate of Factories, Chhattisgarh, an accident occurred on 23.09.2009 in the 1200-megawatt power plant of BALCO at Korba, Chhattisgarh that was under construction. The chimney under construction collapsed and as a result 40 workers died and 7 injured. The Deputy Director, Industrial Health & Safety, Raipur, has launched Prosecution in the Hon'ble Labour Court of Korba, for violation of provisions of the Factories Act, 1948, and the State Factories Rules framed there under.

(d) to (f): Information is being collected and will be laid on the Table of the House.